

ÚITEM NO.49

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS AND ANR.

Respondent(s)

Date : 30/08/2016 These appeals were called on for hearing today.

For Appellant(s) Mr. Sunil Kumar Singh,Adv.

Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Respondent No.2 is reported to be dead. The learned counsel for the appellant shall within a period of four weeks file an application for substitution to bring on record his Lrs. List again on 7.10. 2016.

(M V RAMESH)

Registrar

MG